

ASSAM ACT I OF 1937.

THE ASSAM LOCAL RATES (AMEND-
MENT) ACT, 1937.

[Passed by the Assam Legislature.]

[Published in the *Assam Gazette* of the 10th November 1937.]

*An Act to amend the Assam Local Rates (Amendment)
Act, 1932.*

Preamble. WHEREAS it is expedient to amend the Assam Local Rates (Amendment) Act, 1932, for the purpose hereinafter appearing :— Act II of 1932.

It is hereby enacted as follows :—

Short title. 1. (1) This Act may be called the Assam Local Rates (Amendment) Act, 1937.

Commence-
ment. (2) It shall come into force at once.
2. In section 2 of the Assam Local Rates (Amendment) Act, 1932, for the words Act II of 1932.

“ Provided that in the permanently settled portions of Sylhet and Goalpara the rate shall not exceed two annas eight pies for every rupee of the annual value of the land and that elsewhere it shall not exceed one anna four pies for every rupee of the annual value :”

the following words be substituted, namely :—

“ Provided that the rate shall not exceed one anna four pies for every rupee of the annual value of the land :”

Price Indian : 1 anna]

[*English : 1d.*